

**Court No. - 10**

**Case :-** CONTEMPT APPLICATION (CIVIL) No. - 2627 of 2020

**Applicant :-** Suresh Chandra Pandey Advocate High Court(Ex-Honorary Secretary High Court Bar Association)

**Opposite Party :-** Shri Jai Prakash Singh-Ii And Another

**Counsel for Applicant :-** Suresh Chandra Pandey

**Hon'ble Piyush Agrawal,J.**

Chief Standing Counsel prays for accommodation today.

Ten day's time is allowed to seek the instructions in the matter.

As prayed, put up as fresh on 14.9.2020.

**Order Date :-** 2.9.2020

Rahul Dwivedi/-